

ITEM NO.7

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

IA 122244/2023, 122250/2023, in Petition(s) for Special Leave to Appeal (C) No(s). 16601/2017

PRACHI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. INDUSTRIAL DEVELOPMENT & ORS.

Respondent(s)

(Only SLP (C) No. 11746/2017 is to be listed before Registrar Court
IA No. 122250/2023 - EXEMPTION FROM FILING O.T.
IA No. 122244/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 16458-16459/2017 (XI)

SLP(C) No. 11746/2017 (XI)

IA No. 1/2017 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS
IA No. 204472/2023 - EXEMPTION FROM FILING O.T.
IA No. 26403/2019 - EXEMPTION FROM FILING O.T.
IA No. 26401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 204464/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 2/2017 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Date : 22-01-2024 These matters were called on for hearing today.

For Petitioner(s)

Mr. Pahlad Singh Sharma, AOR
Mr. Virendra Kumar, Adv.
Mr. Manish Kumar Mishra, Adv.
Mr. Kshitij Vedwal, Adv.

Mrs. Yugandhara Pawar Jha, AOR
Mr. Ajit Sharma, AOR

For Respondent(s)

M/S. Lawyer S Knit & Co, AOR

Ms. Ruchira Gupta, Adv.
Mr. Shishir Deshpande, AOR
Ms. Harshita Sharma, Adv.
Ms. Swati Jain, Adv.
Ms. Pooja Tripathi, Adv.
Mr. Tejaswin Suri, Adv.

Mr. Abhishek Vikas, AOR
Mr. Ritesh Agrawal, AOR
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 11746/2017

Respondent No.2 has already filed the counter affidavit.

Ld. Counsel for respondent No.2 submits that he will adopt the counter affidavit filed by him on behalf of respondent Nos.3 and 4. His statement is taken on record.

Four weeks time, is granted to respondent No.5, to file counter affidavit.

Two weeks time, as last chance is granted to the petitioner to take fresh steps in respect of respondent No.1 who is unserved.

List again on 6.3.2024.

MAHESH TANAJIRAO PATANKAR
Registrar

MG